

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.2033/92

New Delhi, this the 26th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri K.Muthukumar, Member (A)

Sh. J.L. Roy,  
s/o Late Shri P.C. Roy,  
C-IV, Daya Nand Colony,  
Lajpat Nagar, New Delhi.

....Applicant

(By Advocate: None)

Versus

Union of India through

Secretary,  
Ministry of Water Resources,  
Shram Shakti Bhavan,  
New Delhi.

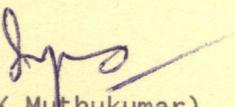
The Chairman,  
Central Water Commission,  
Sewa Bhawan, R.K.Puram,  
New Delhi.

....Respondents

(By Advocate: None)

O R D E R (ORAL)  
[Dr. Jose P. Verghese, Vice-Chairman (J)]

None appears for the parties even on the second call. This being 1992 matter, is dismissed for default and non-prosecution.

  
(K. Muthukumar)  
Member (A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)

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